

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) IA 131 of 2020 in TP 125 of 2019 [CP(IB) 159 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.03.2021**

Name of the Company: Mangesh Vitthal Kekre RP For Bhagwan
Motors Pvt Ltd
V/s
V E Commercial Vehicals Ltd & Anr
Section 60(5) IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Urvesh Gaur is present on behalf of Respondent No. 4.

Ms. Garima Malhotra, advocate, appeared on behalf of Respondent No. 1.

Mr. Mangesh Vithhal Kekre, RP, is present in person and requesting for adjournment.

The prayer is allowed.

List the matter on 09.04.2021.



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 11th day of March, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**